

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 43/AM11
SCHEDULED TO BE HELD ON 26.01.2011
(HELD ON 27.01.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **43/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 26.01.2011 (held on 27.01.2011)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **42/AM11** held on **20.01.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-207	TTK LIG LTD.	HQ F. No. 01/87/050/00033/AM11/DES-VII	Status: Deferred
NC No.: 43/AM11 Dated: 27.01.2011	Adv. Lic. No. 0410112812 Dated 01.04.2010	RLA F. No. 04/24/040/00323/AM10	

Request: **Amendment in the quantity of Import Item No. 1.**

Decision: A Deficiency letter was issued to firm on 16.12.2010, giving 15 days to furnish “Past Production of item of export under reference and corresponding consumption of all the raw materials duly certified by Central Excise for the last 2 years year-wise”. The information was still awaited. Hence, it was decided to remind the firm.

Deferred for two weeks.

Case No. A-208	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	Status: Deferred
NC No.: 43/AM11 Dated: 27.01.2011	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	

Request: **Fixation of adhoc norms for the export product “Poly Vinyl Pyrrolidone (PVPK 30)”.**

Decision: A copy of representation of firm was forwarded to D/o C&PC on 16.11.2010. Comments of T.A. still awaited. Hence, it was decided to issue reminder to D/o C&PC for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-209	SYNTHETIC PACKERS PVT. LTD.	HQ F. No. 01/87/050/00007/AM11/DES-VII	Status: Deferred
NC No.: 43/AM11 Dated: 27.01.2011	Adv. Lic. No. 0710070862 Dated 09.04.2010	RLA F. No. 07/24/040/00456/AM10	

Request: **Fixation of adhoc norms for the export product “Black Conductive Lay Flat Tubing”.**

Decision: A Copy of representation was forwarded to D/o C&PC on 27.12.2010. Comments of T.A. still awaited.

Deferred for three weeks.

Case No. A-210	WACKER METROARK CHEMICALS (P) LTD.	HQ F. No. 01/87/162/00188/AM11/DES-VII	Status: Deferred
NC No.: 43/AM11 Dated: 27.01.2011	Adv. Lic. No. 0210104651 Dated 28.09.2007	RLA F. No. 02/24/040/00180/AM08	

Request: **Fixation of adhoc norms.**

Decision: A Copy of representation was forwarded to D/o C&PC on 18.01.2011. Comments of T.A. still awaited.

Deferred for two weeks.

Case No. A-211	ESSEN SPECIALITY FILMS PVT. LTD.	HQ F. No. 01/87/162/00252/AM11/DES-VII	Status: Deferred
NC No.: 43/AM11 Dated: 27.01.2011	Adv. Lic. No. 2410026151 Dated 24.09.2009	RLA F. No. 24/24/040/00008/AM10	

Request: **Fixation of adhoc norms for the export product ‘EVA Placements’.**

Decision: A Copy of application received from RLA, Rajkot was forwarded to D/o C&PC on 18.01.2011. Comments of T.A. still awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.08.2010, 07.09.2010 and 15.12.2010. Comments awaited.			

Case No.: 3/30/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved
HQ File :01/87/050/00274/AM11/	RLA File :05/23/040/00087/AM11/	Lic.No/Date:0510267963 12.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39100000	61/0- BIRD FEEDERS OF 62.8MM O.D. X 60.4MM I.D. X 290MM LENGTH	3000.000	Number	96491.00	2053.00 US\$
2	39100000	61/0- BIRD FEEDERS OF 63MM O.D. X 61MM I.D. X 205MM LENGTH	10000.000	Number	185368.00	3944.00 US\$
3	39100000	61/0- BIRD FEEDERS OF 63.6MM O.D. X 61.6MM I.D. X 178MM LENGTH	10000.000	Number	158108.00	3364.00 US\$
4	39100000	61/0- BIRD FEEDERS OF 63.6MM O.D. X 61.6MM I.D. X 356MM LENGTH	2000.000	Number	63215.00	1345.00 US\$
5	39100000	61/0- BIRD FEEDERS OF 64.5MM O.D. X 62.5MM I.D. X 210MM LENGTH	20000.000	Number	403448.00	8584.00 US\$
6	39100000	61/0- BIRD FEEDERS OF 64.5MM O.D. X 62.5MM I. D. X 290MM LENGTH	20000.000	Number	556104.00	11832.00 US\$
7	39100000	61/0- BIRD FEEDERS OF 64.5MM O.D. X 62.5MM I.D. X 400MM LENGTH	15000.000	Number	564282.00	12006.00 US\$
8	39100000	61/0- BIRD FEEDERS OF 70.2MM O.D. X 68MM I.D. X 185MM LENGTH	20000.000	Number	436160.00	9280.00 US\$

9	39100000	61/0- BIRD FEEDERS 70.2MM O.D. X 68MM I.D. X 265MM LENGTH	20000.000	Number	610624.00	12992.00 US\$
10	39100000	61/0- BIRD FEEDERS OF 70.2MM O.D. X 68MM I.D. X 375MM LENGTH	20000.000	Number	839608.00	17864.00 US\$
11	39100000	61/0- BIRD FEEDERS OF 70.2MM O.D. X 68MM I.D. X 210MM LENGTH	50000.000	Number	1172180.00	24940.00 US\$
12	39100000	61/0- BIRD FEEDERS OF 70.2MM O.D. X 68MM I.D. X 290MM LENGTH	30000.000	Number	981360.00	20880.00 US\$
13	39100000	61/0- BIRD FEEDERS OF 62.5MM O.D. X 60.3MM I.D. X 210MM LENGTH	10000.000	Number	240405.00	5115.00 US\$
				Total	6,307,353.00	134,199.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	915.000	Meter	86010.00	1830.00 US\$	Qty
2	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	2150.000	Meter	202100.00	4300.00 US\$	Qty
3	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	1870.000	Meter	175780.00	3740.00 US\$	Qty
4	39172900	POLY CARBONATED TUBE IN ASSORTED/ DIFFERENT SIZES	749.500	Meter	70453.00	1499.00 US\$	Qty
5	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	440.000	Meter	41360.00	880.00 US\$	Qty
6	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	6100.000	Meter	573400.00	12200.00 US\$	Qty
7	39172900	POLY CARBONATE TUBE IN ASSORTEDE/ DIFFERENT SIZES	6315.000	Meter	593610.00	12630.00 US\$	Qty
		POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT					

8	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	3894.000	Meter	366036.00	7788.00 US\$	Qty
9	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	5580.000	Meter	524520.00	11160.00 US\$	Qty
10	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	7900.000	Meter	742600.00	15800.00 US\$	Qty
11	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	1100.000	Meter	103400.00	2200.00 US\$	Qty
12	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	9150.000	Meter	860100.00	18300.00 US\$	Qty
13	39172900	POLY CARBONATE TUBE IN ASSORTED/ DIFFERENT SIZES	2210.000	Meter	207740.00	4420.00 US\$	Qty
				Total	4,547,109.00	96,747.00	

Decision: With D/o C&PC OM No. 46011/95/2010-PC.II dated 27.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bird Feeders made of Polycarbonate Tubes	1 kg	Relevant Polycarbonate Tubes	1.05 kg/kg content in the export product

3	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

Case No.: 10/36/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved
HQ File :01/87/050/00334/AM11/	RLA File :31/24/040/00082/AM11/	Lic.No/Date:3110044385 18.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169340	62/0- RUBBER GASKETS/SEALS FOR PLATE HEAT EXCHANGER (Various Types/Grades)	130000.000	K.G	87262500.00	1450748.13 EURO
				Total	87,262,500.00	1,450,748.13

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059190	RUBBER COMPOUND SHEETS. Made of Nitrile/NBR C-210/C260 Made of EPDM E146/E242. The codes C210/C260/E146/E242 etc.	200000.000	K.G	33248400.00	538000.00 EURO	Value & Qty
				Total	33,248,400.00	538,000.00	

Decision: With DIPP letter dated 27.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Gaskets / Seals for Plate Heat Exchanger (various Types / grades)	1 kg	Rubber Compound Sheets made of Nitrile / NBR C210/C260/Made of EPDM E146/E242 the Codes C210/C260/E146/E242 etc.	1.538 kg

Note: No repeat licence should be issued on the above norm since there may

be variation in the wastage on the basis of design and drawings of the export product.

5	Case No.:5/22/87-ALC1/2010	Party Name: BAYER MATERIALSCIENCE PVT LTD	Meet No/Date: 43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:09.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 15.12.2010. Comments awaited.			

6	Case No.:4/30/87-ALC1/2010	Party Name: BOSTIK INDIA PRIVATE LIMITED	Meet No/Date: 43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:16.02.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

7	Case No.:3/31/87-ALC1/2010	Party Name: NITREX CHEMICALS INDIA LTD.,	Meet No/Date: 43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00282/AM11/	RLA File :05/24/040/00255/AM11/	Lic.No/Date:0510275507 22.10.2010	Defer Date:09.02.2011
	Decision: Copy of application has already been forwarded to D/o C&PC on 12.11.2010. However, Technical Representative of D/o C&PC informed Committee that he still has not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

Case No.: 10/35/87-ALC1/2010	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved
HQ File :01/87/050/00322/AM11/	RLA File :34/24/040/00184/AM11/	Lic.No/Date:3410028401 22.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39046100	63/0- Polytetrafluoroethylene / PTFE / Poly Tetra Fluoro Ethylene / Granular PTFE	2000.000	M.T	288000000.00	6000000.00 US\$
				Total	288,000,000.00	6,000,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29051100	Methanol	1986.000	M.T	28598400.00	595800.00 US\$	Value & Qty
2	25292200	Fluorspar (Acid Grade)	7092.000	M.T	136166400.00	2836800.00 US\$	Value & Qty
				Total	164,764,800.00	3,432,600.00	

Decision: With D/o C&PC OM No. 46011/1/2008-PC.II dated 27.01.2011, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polytetrafluoroethylene/ PTFE	1 kg	1. Methanol	0.993 kg
		2. Fluorspar (Acid Grade)	3.546 kg

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9	Case No.:10/33/87-ALC1/2010	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00309/AM11/	RLA File :35/24/040/00019/AM11/	Lic.No/Date:3510031954 09.11.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.12.2010. Comments awaited.			

10	Case No.:8/33/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00307/AM11/	RLA File :08/24/040/00237/AM11/	Lic.No/Date:0810093767 10.11.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

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Case No.:11/33/87-ALC1/2010	Party Name:FAITH INDUSTRIES PVT. LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved																																					
HQ File :01/87/050/00310/AM11/	RLA File :08/24/040/00204/AM11/	Lic.No/Date:0810093801 11.11.2010	Defer Date:																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>I</td><td>39069090</td><td>62/0- POLYMOD</td><td>50000.000</td><td>K.G</td><td>7068000.00</td><td>155000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>7,068,000.00</td><td>155,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>I</td><td>39069090</td><td>PVC PROCESSING AID</td><td>2750.000</td><td>K.G</td><td>376200.00</td><td>8250.00 US\$</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	I	39069090	62/0- POLYMOD	50000.000	K.G	7068000.00	155000.00 US\$					Total	7,068,000.00	155,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	I	39069090	PVC PROCESSING AID	2750.000	K.G	376200.00	8250.00 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																		
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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																	
I	39069090	PVC PROCESSING AID	2750.000	K.G	376200.00	8250.00 US\$	Value & Qty																																	

2	39069090	PVC IMPACT MODIFIER	42500.000	K.G	5329500.00	116875.00 US\$	Value & Qty
3	39019090	CHLORINATED POLYETHYLENE Condn.: - This licence issued under para 4.7 of H.B. 2009 - 14 for fixation of norms by ALC., New Delhi.	6000.000	K.G	410400.00	9000.00 US\$	Value & Qty
				Total	6,116,100.00	134,125.00	

Decision: With D/o C&PC OM No. 46011/45/2006-PC.II dated 27.01.2011, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymod	1 kg	1. Processing Aid	0.055 kg
		2. PVC Impact Modifier	0.845 kg
		3. Chlorinated Polyethylene	0.120 kg

12	Case No.: 4/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00347/AM11/	RLA File :03/94/040/00690/AM11/	Lic.No/Date:0310601094 12.11.2010	Defer Date:09.02.2011
	Decision: Reply received from firm and sent to DIPP on 19.01.2011. Comments awaited.			

13	Case No.: 5/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00348/AM11/	RLA File :03/94/040/00692/AM11/	Lic.No/Date:0310601097 12.11.2010	Defer Date:09.02.2011
	Decision: Reply received from firm and sent to DIPP on 19.01.2011. Comments awaited.			

14	Case No.:2/35/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00314/AM11/	RLA File :03/95/040/00487/AM11/	Lic.No/Date:0310601586 16.11.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

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Case No.:4/35/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved			
HQ File :01/87/050/00316/AM11/	RLA File :03/94/040/00749/AM11/	Lic.No/Date:0310601983 19.11.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172110	63/0- MDPE Pipe, Line 73X90X8.5MM, 7.13 KG/CM2, MDPE 90 MM OD MDPE 100, SDR 11 (Quantity 8000 Meter)	16.952	M.T	1679520.00	37405.79 US\$
2	39172110	63/0- MDPE Pipe, Line 101X125X12MM, 7.13 KG/CM2, MDPE 125 MM OD MDPE 100, SDR 11 (Quantity 10000 Meter)	40.770	M.T	4039700.00	89971.05 US\$
3	39172110	63/0- MDPE Pipe, Line 145.4X180X17.3MM, MDPE 180 MM OD MDPE 100, SDR 11 (Quantity 7000 Meter)	59.010	M.T	5846400.00	130209.35 US\$
4	39172110	63/0- MDPE Pipe, Line 202.2X250X23.9MM, MDPE 250 MM OD MDPE 100, SDR 11 (Quantity 5000 Meter)	80.915	M.T	8006100.00	178309.58 US\$
		63/0- MDPE Pipe, Line 254.8X315X30.1MM, MDPE 315 MM OD MDPE 100, SDR 11				

5	39172110	(Quantity 6000 Meter)	155.353	M.T	14806800.00	329772.83 US\$
				Total	34,378,520.00	765,668.60

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39019090	MDPE Granules	354.060	M.T	27333304.06	608759.56 US\$	Value & Qty
2	32064990	Colour Master Batch	10.240	M.T	927240.34	20651.24 US\$	Value & Qty
3	32064990	White Master Batch	6.360	M.T	575519.59	12817.81 US\$	Value & Qty
				Total	28,836,063.99	642,228.61	

Decision: With D/o C&PC OM No. 46011/97/2010-PC.II dated 27.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MDPE Pipe Line (OD 90mm/125mm/180mm/250mm/315mm)	1 kg	1. MDPE Granules	1.003 kg
		2. Colour Master Batch	0.029 kg
		3. White Master Batch	0.018 kg

16	Case No.:5/43/87-ALC1/2010	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00403/AM11/	RLA File :05/23/040/00223/AM11/	Lic.No/Date:0510277386 19.11.2010	Defer Date:09.02.2011
Decision: Copy of application forwarded to D/o C&PC on 18.01.2011. Comments awaited.				

	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
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17	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:09.02.2011
Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.				

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Case No.:3/43/87-ALC1/2010	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved				
HQ File :01/87/050/00401/AM11/	RLA File :34/24/040/00230/AM11/	Lic.No/Date:3410028753 08.12.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 80%	76000.000	K.G	4910360.00	106400.00 US\$	
				Total	4,910,360.00	106,400.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID	30400.000	K.G	1565703.36	33926.40 US\$	Value & Qty
2	29054200	PENTAERTHRITOL	12160.000	K.G	774433.92	16780.80 US\$	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	22800.000	K.G	1262664.00	27360.00 US\$	Value & Qty
4	29024400	MIX XYLENE	1140.000	K.G	50506.56	1094.40 US\$	Value & Qty
5	27101990	SOLVENT OIL :- (a) White Spirit - ITC HS Code No. 32129010 (b) OCS CUT - ITC HS Code No.38140010 (c) MTO :- ITC HS Code No. 27101990 (d) SLOP OIL - ITC HS Code No. 38256900 (e) TURPRNTINE SUBSTITUTE - ITC HS Code No.	14341.200	K.G	595661.74	12907.08 US\$	Value & Qty

38059090

Total	4,248,969.58	92,068.68
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Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 27.01.2011, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 80%	1 kg	1. Soya Fatty Acid	0.400 kg
		2. Penterthritol	0.160 kg
		3. Phthalic Anhydride	0.300 kg
		4. Mix Xylene	0.015 kg
		5. Solvent Oil (White Spirit/OCS Cut/MTO/SLOP Oil)	0.1887 kg

19	Case No.:2/39/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00367/AM11/	RLA File :11/24/040/00058/AM11/	Lic.No/Date:1110023752 14.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 04.01.2011. Comments awaited.			

20	Case No.:3/39/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00368/AM11/	RLA File :03/94/040/00410/AM11/	Lic.No/Date:0310606726 16.12.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

21	Case No.:4/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date:09.02.2011
	Decision: D.O. letter sent to Jt. DGFT, Bangalore on 07.01.2011 for sending application copy. Application still awaited. Hence, the Committee decided to issue another D.O. reminder to Jt. DGFT, Bangalore for sending application expeditiously.			

22	Case No.:5/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00370/AM11/	RLA File :09/24/040/00419/AM11/	Lic.No/Date:0910044742 16.12.2010	Defer Date:09.02.2011
	Decision: D.O. letter sent to Jt. DGFT, Bangalore on 07.01.2011 for sending application copy. Application still awaited. Hence, the Committee decided to issue another D.O. reminder to Jt. DGFT, Bangalore for sending application expeditiously.			

23	Case No.:6/39/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00371/AM11/	RLA File :07/24/040/00075/AM11/	Lic.No/Date:0710076085 16.12.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.12.2010. Comments awaited.			

24	Case No.:7/39/87-ALC1/2010	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00372/AM11/	RLA File :05/24/040/00318/AM11/	Lic.No/Date:0510279687 16.12.2010	Defer Date:16.02.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 07.01.2011 for sending application copy. Application still awaited. Hence, the Committee decided to issue another D.O. reminder to Zonal Jt. DGFT, CLA, New Delhi for sending			

application expeditiously.

25	Case No.:8/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00373/AM11/	RLA File :17/24/040/00111/AM09/	Lic.No/Date:1710003618 16.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.			

26	Case No.:9/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00374/AM11/	RLA File :17/24/040/00152/AM08/	Lic.No/Date:1710003623 20.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.			

27	Case No.:10/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00375/AM11/	RLA File :17/24/040/00166/AM08/	Lic.No/Date:1710003625 21.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

28	Case No.:11/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00376/AM11/	RLA File :17/24/040/00019/AM09/	Lic.No/Date:1710003628 21.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

29	Case No.:12/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00377/AM11/	RLA File :17/24/040/00044/AM10/	Lic.No/Date:1710003629 21.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

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Case No.:4/43/87-ALC1/2010	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved				
HQ File :01/87/050/00402/AM11/	RLA File :34/24/040/00238/AM11/	Lic.No/Date:3410028892 24.12.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 80%	46000.000	K.G	2972060.00	64400.00 US\$	
				Total	2,972,060.00	64,400.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID	18400.000	K.G	947600.00	20533.04 US\$	Value & Qty
2	29054200	PENTAERTHRITOL	7360.000	K.G	468758.40	10157.28 US\$	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	13800.000	K.G	764244.00	16560.00 US\$	Value & Qty
4	29024400	MIX XYLENE	690.000	K.G	30567.00	662.34 US\$	Value & Qty
		SOLVENT OIL, :- (a) White Spirit - ITC HS Code No. 32129010 (b) OCS					

5	27101990	CUT - ITC HS Code No.38140010 (c) MTO :- ITC HS Code No. 27101990 (d) SLOP OIL - ITC HS Code No. 38256900 (e) TURPRNTINE SUBSTITUTE - ITC HS Code No. 38059090	8680.200	K.G	360575.51	7813.12 US\$	Value & Qty
				Total	2,571,744.91	55,725.78	

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 27.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 80%	1 kg	1. Soya Fatty Acid	0.400 kg
		2. Penterthritol	0.160 kg
		3. Phthalic Anhydride	0.300 kg
		4. Mix Xylene	0.015 kg
		5. Solvent Oil (White Spirit/OCS Cut/MTO/SLOP Oil)	0.1887 kg

31	Case No.:2/43/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00400/AM11/	RLA File :04/24/040/00269/AM11/	Lic.No/Date:0410120294 31.12.2010	Defer Date:16.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.01.2011. Comments awaited.			

32	Case No.:6/43/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00404/AM11/	RLA File :05/23/040/00279/AM11/	Lic.No/Date:0510280954 04.01.2011	Defer Date:16.02.2011

Decision: Copy of application forwarded to D/o C&PC on 18.01.2011. Comments awaited.

Case No.: 1/43/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Approved
HQ File :01/87/050/00399/AM11/	RLA File :31/24/040/00222/AM11/	Lic.No/Date:3110046411 12.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TO6200 D GREY UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN GREY COLOUR	9000.000	K.G	1648536.00	36880.00 US\$
				Total	1,648,536.00	36,880.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES	9261.900	K.G	916483.53	20098.32 US\$	Value & Qty
2	34049090	LOXIO G- 32	27.000	K.G	3508.92	76.95 US\$	Value & Qty
				Total	919,992.45	20,175.27	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2010 dated 28.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200)	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

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Case No.: 7/43/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Withdrawn
HQ File :01/87/050/00405/AM11/	RLA File :05/24/040/00337/AM11/	Lic.No/Date:0510281418 12.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)	190.000	M.T	13949040.00	305900.00 US\$
				Total	13,949,040.00	305,900.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN K. VALUE 65-68	114.000	M.T	5458320.00	119700.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	62.700	M.T	5575284.00	122265.00 US\$	Value & Qty
				Total	11,033,604.00	241,965.00	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 18.01.2011 informed that the advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 53/87-ALC4/2009 held on 31.03.2010. Hence, the case was **withdrawn**.

35	Case No.:8/43/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:43/87-ALC1/2010 26.01.2011	Status: Deferred
	HQ File :01/87/050/00406/AM11/	RLA File :31/24/040/00171/AM11/	Lic.No/Date:3110046441 14.01.2011	Defer Date:16.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
